

## Annexure 8

Name of Corporate Debtor : Jalandhar Amritsar Tollways Limited

Date of Commencemnt of CIRP : 17 January 2025

(Version 1: Pursuant to claims received as on 8 February 2025)

## List of Operational creditors (other than Workmen and Employees and Government Dues)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted*	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	National Securities Depository Limited,	01-Feb-25	9,47,122	6,45,808	Annual Custody Fee	No	No	No	NA	-	-	-	3,01,314	Additional information / documents sought from creditor
2	IDBI Trusteeship Services Limited	07-Feb-25	12,62,293	11,33,455	Security Trustee	No	No	No	NA	-	-	-	1,28,838	Additional information / documents sought from creditor
<b>Total</b>			<b>22,09,415</b>	<b>17,79,263</b>								-	<b>4,30,152</b>	

\*Note- As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.